

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA SR No.3709/252/HDB/2017		
NAME OF THE COMPANY	Pasura Illuminaries Private Limited		
NAME OF THE PETITIONER(S)	Pasura Illuminaries Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies		
UNDER SECTION	252		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature	
SAURARA PODDA	R PCS	Saugash Poddar 1971 Ograf 1. cm	S. Podda	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
uddar upug fdicht ramesh chandra mishra			47
कंपनी पंजीयक/ Registrar of Companies हैवराबाद औंच्र प्रदेश और तेलंगाणा			

ORDER

Heard, Shri Saurabh Poddar, Ld. PCS for the Petitioner. Objections raised by this Bench have not been complied, post the case on 23-11-2017.

Case is posted to 23-11-2017.

MEMBER (Judi)